

PUNAJB VIDHAN SABHA SECRETARIAT

Unstarred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Monday, the 24th February, 2020**

The Status of the Pending amount of Post Matric Scholarship for S.C. students

319. **Dr. Raj Kumar Chabbewal, M.L.A.**:- Will the Social Justice, Empowerment and Minorities Minister be pleased to state:-

- the amount of post matric scholarship for S.C students received from Center Government to date together with the present status of the amount so pending;
- the steps taken by the State Government to help the affected students due to non disbursement of the amount of scholarship, if the Center be incapable of doing so?

To spend the earmarked funds for the welfare of S.C. for the same purpose

320. **Dr. Raj Kumar Chabbewal, M.L.A.**:- Will the Social Justice, Empowerment and Minorities Minister be pleased to state whether there is any plan of the Government for the implementation of S.C. Sub Plan Act to make sure the expenditure of earmarked funds for the welfare of S.C. is made for the same purpose?

To waive off the loans of the small farmers

321. **Dr. Raj Kumar Chabbewal, M.L.A.**:- Will the Chief Minister be pleased to state:-

- whether there is any plan of the Government to waive off the debts of those farmers having less than 5 acres land who have been left out of waiving process due to various reasons;
- whether there is any plan to waive off the debts of non agricultural farm labourers also?

Project of Kandi Development Board

322. **Dr. Raj Kumar Chabbewal, M.L.A.**:- Will the Rural Development and Panchayats Minister be pleased to state:-

- whether Kandi Development Board is fully functional now;
- the amount of funds released for Kandi Development Board alongwith the names of projects under consideration of Kandi Development Board?

To construct toilets in district Barnala

326. **Sardar Pirmal Singh Dhaula, M.L.A.**:- Will the Water Supply and Sanitation Minister be pleased to state the number of houses in district Barnala wherein toilets have been constructed till 31-01-2020 along with the number of houses wherein toilets are yet to be constructed together with the time by which remaining toilets are likely to be constructed?

To provide fire brigade for Mehal Kalan Constituency

327. **Sardar Kulwant Singh Pandori, M.L.A.**:- Will the Local Government Minister be pleased to state whether it is a fact that there is no fire brigade in Mehal Kalan Constituency; if so, the time by which fire brigade would be provided for Mehal Kalan Constituency?

To provide compensation to heirs of farmers/labourers committing suicides

328. **Sardar Kulwant Singh Pandori, M.L.A.**:- Will the Revenue Minister be pleased to state:-

- whether any compensation has been provided to heirs of farmers and labourers families from April, 2017 to January, 2020 after suicides committed by the head of farmers and labourers families falling under district Barnala;
- if reply to part (a) above be in the affirmative, the number of families to whom compensation has been provided?

To fill the berms with soil after construction of roads by Public Works Department

329. **Sardar Kulwant Singh Pandori, M.L.A.**:- Will the Public Works (B&R) Minister be pleased to state whether it is a fact that Public Works Department does not fill the berms of roads with soil after constructing roads due to which berms of roads get damaged; if so, the proposal of the Government to ensure filling of soil on berms of roads?

Narcotic drugs seized in the State

366. **Dr. Sukhwinder Kumar, M.L.A.**:- Will the Chief Minister be pleased to state the total quantity of Narcotic drugs seized by the Government in the State during the year 2018-19 together with the description of these drugs, separately and the total quantity thereof ; the details be given?

The details of services provided to the kins of the deceased in the Powercom

336. **Sardar Pirmal Singh Dhaula, M.L.A.**:- Will the Chief Minister be pleased to state:-

- the total number of the kins of the deceased to whom jobs have been given in Powercom (Punjab State Electricity Board) from 1st March, 2004 to 31st January, 2020;
- the time by which leftout kins of the deceased would be provided with jobs?

The details of loan extended by Khadi Board for Employment

337. **Sardar Pirmal Singh Dhaula, M.L.A.**:- Will the Industries Minister be pleased to state:-

- the number of persons in whose favour the loans have been passed by Khadi Board for employment from 1st March, 2015 to 31st January, 2020;
- the number of cases out of the passed loans in which the payments are yet to be made?

Pertaining to roads falling under Municipal Council Jagraon

346. **Smt. Sarvjit Kaur Manuke, M.L.A.**:- Will the Local Government Minister be pleased to state:-

- the total amount released to Municipal Council Jagraon during the year 2017-18, 2018-19, and 2019-20 togetherwith the names of various roads and wards the streets whereof have been constructed/concretised with the funds in aforesaid years;
- the time by which the road leading from Jhansi Rani Chowk to main road chowk and upto Sherpur chowk crossing falling under Municipal Council constructed along with total cost incurred on the same?

G. Kaur 20.2.20
Superintendent
Punjab Vidhan Sabha
Chandigarh

Grant released to Municipal Council Jagraon for Sewerage

347. **Smt. Sarvjit Kaur Manuke, M.L.A.**:- Will the Local Government Minister be pleased to state:-
- the total grant released to Municipal Council Jagraon during the year 2017-18, 2018-19, 2019-20 for laying of sewerage along with the total area in which sewerage/sewer was laid with aforesaid grant;
 - the details of various arrangements made for drainage of rain water in Jagraon city upto the year 2017-18, 2018-19, 2019-20?

To make good the shortage of teachers in schools of Constituency Jagraon

348. **Smt. Sarvjit Kaur Manuke, M.L.A.**:- Will the Education Minister be pleased to state:-
- the number of single teacher schools in Constituency Jagraon since the last five years together with the number of students studying therein alongwith the time by which the shortage of teachers is likely to be made good thereat ;
 - Whether there are D.P/P.T. teachers in these schools to promote sports activities?

Number of Sanctioned Posts in Government/Private Medical Colleges

364. **Dr. Sukhwinder Kumar, M.L.A.**:- Will the Medical Education & Research Minister be pleased to state:-
- the number of sanctioned posts of Professors and Assistant Professors, separately, in Private and Government Medical Colleges of the State togetherwith the number of posts filled and lying vacant out of these posts at present and the time by which the vacant posts are likely to be filled;
 - the number of Post graduate seats, separately, available in the Medical Colleges referred to in part (a) above alongwith the number of seats out of the same kept reserved for the students belonging to Scheduled Castes;
 - whether the Government is contemplating over the proposal to increase the number of current Post graduate seats in Medical Colleges; if not, the reasons therefor along with the details?

Detail of statues of Baba Sahib Dr. Bhim Rao Ambedkar Ji

365. **Dr. Sukhwinder Kumar, M.L.A.**:- Will the Chief Minister be pleased to state:-
- the number of district Headquarters of the State whereat statues of Baba Sahib Dr. Bhim Rao Ambedkar Ji have been installed by the Punjab Government together with the number of district Headquarters whereat the statues are still to be installed and the time by which the statues will be installed at remaining district Headquarters;
 - Whether the Government is contemplating over any proposal to install the statues of Dr. Bhim Rao Ambedkar Ji on sub-divisional level in the State; if not the reasons therefor ?

Regarding the MGNREGA works in Sardulgarh Constituency

386. **Sardar Dilraj Singh Bhunder, M.L.A.**:- Will the Rural Development and Panchayats Minister be pleased to state regarding the development works carried out under MGNREGA scheme in the Constituency Sardulgarh (District Mansa)as to:-

- the names of various firms from which the purchase of interlocking tiles in block Sardulgarh has since been made together with the amount of payment made to the said firms and the amount of payment yet to be made;
- whether quotations were sought from various firms for purchase of interlocking tiles, if so, the names of those firms alongwith the different rates quoted by them;
- the names of the Blocks of Mansa district wherein the payment has been made in excess or less than the rate as per each interlocking tile alongwith the reasons for the difference;
- the basis on which payment has been made for required material dowel (Gatka), sand etc. for the usage of interlocking tiles in Constituency Sardulgarh;
- on the basis of which rates the payment of dowel (Gatka)and sand has been made in other blocks of District Mansa together with the prescribed rates of dowel and sand; and whether the payment that has been made or is pending in Sardulgarh Constituency the rates thereof were correct (genuine); if not, the reasons for making the payment at different rates in different blocks of interlocking tiles and required material dowel and sand etc by the Administration, explain in detail?

Regarding contract of pond of the village

387. **Sardar Dilraj Singh Bhunder, M.L.A.**:- Will the Rural Development and Panchayats Minister be pleased to state:-

- the name of the bidder to whom the pond for fish farming was given on lease through open bid by the Gram Panchayat of village Jatana Khurd of block Sardulgarh (district Mansa) in the year 2015 along with the total amount and the time period of said lease;
- whether it is a fact that the contract was given to another bidder by the Panchayat through open bid in year 2017 by cancelling the prior contract of the pond mentioned in part (a) above; if so, the total amount and time period of said lease;
- whether the contract of above said pond for fish farming was given at less rate in the year 2017 as compared in the year 2015; if so, the reasons therefor alongwith the details thereof?

To make efforts for promoting tourism in Rupnagar district

388. **Sardar Amarjit Singh Sandoa, M.L.A.**:- Will the Tourism and Cultural Affairs Minister be pleased to state whether it is a fact that any promise was made by you to make efforts for promoting tourism in Rupnagar district; if so, the efforts being made in this regard; the details thereof?

To construct the road connecting Purkhali, Bardar of Rupnagar district to Nalagarh of Himachal Pradesh

389. **Sardar Amarjit Singh Sandoa, M.L.A.**:- Will the Public Works (B&R) Minister be pleased to state whether it is a fact that road from Purkhali, Bardar of Rupnagar district to Nalagarh of Himachal Pradesh is due for construction; if so, the time by which it is likely to be constructed?